

Second Series Vol. L - No. 1

Tuesday, February 14, 1961
Magha 25, 1882 (Saka)

LOK SABHA DEBATES

(Thirteenth Session)



(Vol. L contains Nos. 1 - 10)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 1.00

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1882(SAKA).

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LOK SABHA
ALPHABETICAL LIST OF MEMBERS

A

Abdul Latif, Shri (Bijnor).
 Abdul Rashid, Bakshi (Jammu and Kashmir).
 Abdul Salam, Shri (Tiruchirapalli).
 Abdur Rahman, Maulana (Jammu and Kashmir).
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 Achint Ram, Lala (Patiala).
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 Ayyangar, Shri M. Ananthasayanan (Chittoor).

B

Babunath Singh, Shri (Sarguja—Reserved—Sch. Castes).
 Badan Singh, Ch. (Bisauli).
 Bahadur Singh, Shri (Ludhiana—Reserved—Sch. Castes).
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 Bhanja Deo, Shri Laxmi Narayan (Keonjhar).

B—contd.

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Bhogji Bhai, Shri P. B. (Banswara—Reserved—Sch. Tribes).
Bholi Sardar, Shri (Saharsa—Reserved—Sch. Castes).
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Birbal Singh, Shri (Jaunpur).
Birendra Bahadur Singhji, Shri (Raipur).
Bis' Shri Jang Bahadur Singh (Almora).
Biswas, Shri Bhola Nath (Katihar).
Borooh, Shri Prafulla Chandra (Sibsagar).
Brahm Prakash, Chaudhury (Delhi Sadar).
Braj Raj Singh, Shri (Firozabad).
Brajeshwar Prasad, Shri (Gaya).
Brij Narayan "Brijesh", Pandit (Shivpuri).

C

Chakravarty, Shrimati Renu (Basirhat).
Chanda, Shri Anil Kumar (Birbhum).
Chandak, Shri Bhikulal Lakhmichand (Chhindwara).
Chandra Shanker, Shri (Broach).
Chandramani Kalo, Shri (Sundargarh—Reserved—Sch. Tribes).
Chaturvedi, Shri Rohanlal (Etah).
Chaudhuri, Shri Tridib Kumar (Berhampore).
Chavan, Shri D. R. (Karad).
Chavda, Shri Akbar (Banaskanta).

C—contd.

Chettiar, Shri R. Ramanathan (Pudukkottai).
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Choudhury, Shri Suresh Chandara (Dumka).
Chuni Lal, Shri (Ambala—Reserved—Sch. Castes).

D

Daljit Singh, Shri (Kangra—Reserved—Sch. Castes).
Damani, Shri Surajratan Fatehchand (Jalore).
Damar, Shri Amar Singh (Jhabua—Reserved—Sch. Tribes).
Dange, Shri Shripad Amrit (Bombay City Central).
Das, Shri Kamal Krishna (Birbhum—Reserved—Sch. Castes).
Das, Dr Mono Mohan (Asansol—Reserved—Sch. Castes).
Das, Shri Nayantara (Monghyr—Reserved—Sch. Castes).
Das Gupta, Shri Bibhu'i Bhusan (Purulia).
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Datar, Shri Balwant Nagesh (Belgaum).
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Deo, Shri Pratap Keshari (Kala-handi).
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Dharamalingam, Shri R. (Tiruvannamalai).
Dige, Shri Shankarrao Khandersao Kohlapur—Reserved—Sch. Castes).

D—contd.

Dindod, Shri Jaljibhai Koyabhai (Dohad—Reserved—Sch. Tribes).
 Dinesh Singh, Shri (Banda).
 Dora, Shri Dippala Suri (Parvathipuram).
 Drohar, Shri Shivadin (Hardoi—Reserved—Sch. Castes).
 Dube, Shri Mulchand (Farrukhabad).
 Dubliah, Shri Vishnu Sharan (Sardhana).
 Dwivedi, Shri M. L. (Hamirpur).
 Dwivedy, Shri Surendranath (Kendrapara).

E

Eacharan, Shri V. Iyyani (Palghat).
 Elayaperumal, Shri L. (Chidumbaram—Reserved—Sch. Castes).
 Elias, Shri Muhammed (Howrah).

G

Gaekwad, Shri Fatesinhrao Pratapsinhrao (Baroda).
 Gaikwad, Shri Bhauraao Krishnarao (Nasik).
 Ganapathy, Shri T. (Tiruchendur).
 Gandhi, Shri Maneklal Maganlal (Panchmahals).
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 Ganpati Ram, Shri (Jaunpur—Reserved—Sch. Castes).
 Gautam, Shri Chintaman Dhivruji (Balaghat).
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 Ghose, Shri Bimal Coomar (Barrackpore).
 Ghose, Shri Subiman (Burdwan).
 Ghosh, Shri Atulya (Asansol).
 Ghosh, Shri Mohindra Kumar (Jamshedpur).
 Ghosh, Shri N. R. (Cooch-Bihar).
 Godsora, Shri Sambhu Charan (Singhbhum—Reserved—Sch. Tribes).
 Gohokar, Dr. Deorao Yeshwantrao (Yeotmal).

G—contd.

Gopalan, Shri Ayillath Kuttieri (Kasergod).
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 Gounder, Shri K. Periaswami (Karur).
 Gounder, Shri N. P. Shanmuga (Tindivanam).
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 Gupta, Shri Ram Krishan (Mahendragarh).
 Gupta, Shri Sadhan Chandra (Calcutta—East).

H

Hajarnavis, Shri Ramchandra Martand (Bhandara).
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 Harvani, Shri Ansar (Fatehpur).
 Hansda, Shri Subodh (Midnapur—Reserved—Sch. Tribes).
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 Hazarika, Shri Jogendra Nath (Dibrugarh).
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 Hem Raj, Shri (Kangra).
 Hukam Singh, Sardar (Bhatinda).
 Hynniewta, Shri Hoover (Autonomous Districts—Reserved—Sch. Tribes).

I

Iqbal Singh, Sardar (Ferozepur).
 Iyer, Shri S. Easwara (Trivandrum).

J

Jadhav, Shri Yadav Narayan (Malegaon).
 Jagjivan Ram, Shri (Sasaram—Reserved—Sch. Castes).

J—contd.

Jain, Shri Ajit Prasad (Saharanpur).
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 Joshi, Shrimati Subhadra (Ambala).
 Jyotishi, Pandit Jwala Prasad (Sagar).

K

Kalika Singh, Shri (Azamgarh).
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 Kayal, Shri Paresh Nath (Basirhat—Reserved—Sch. Castes).
 Kedaria, Shri Chhaganlal Madaribhai (Mandvi—Reserved—Sch. Tribes).
 Kesar Kumari, Shrimati (Raipur—Reserved—Sch. Tribes).
 Keshava, Shri N. (Bangalore City).

K—contd.

Keskar, Dr. B. V. (Musafirkhana).
 Khadilkar, Shri Raghunath Keshav (Ahmednagar).
 Khadiwala, Shri Kanhaiyalal (Indore).
 Khan, Shri Osman Ali (Kurnool).
 Khan, Shri Sadath Ali (Warangal).
 Khan, Shri Shah Nawaz (Meerut).
 Khimji, Shri Bhawanji R. (Kutch).
 Khuda Buksh, Shri Muhammed (Murshidabad).
 Khushwaqt Rai, Shri (Kher).
 Khwaja, Shri Jamal (Aligarh).
 Kiledar, Shri R. S. (Hoshangabad).
 Kistaiya, Shri Surti (Bastar—Reserved—Sch. Tribes).
 Kodiyan, Shri P. K. (Quilon—Reserved—Sch. Castes).
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 Kotoki, Shri Liladhar (Nowgong).
 Kottukapally, Shri George Thomas (Moovattupuzha).
 Kripalani, Acharya J. B. (Sitamarhi).
 Krishna, Shri M. R. (Karimnagar—Reserved—Sch. Castes).
 Krishna Chandra, Shri (Jaleshwar).
 Krishna Rao, Shri Mandali Venkata (Masulipatnam).
 Krishnaiyah, Shri D. Balarama (Gudivada).
 Krishnamachari, Shri T. T. (Madras South).
 Krishnappa, Shri M. V. (Tumkur).
 Krishnaswami, Dr. A. (Chingleput).
 Kumaran, Shri M. K. (Chirayinkil).
 Kumbhar, Shri Banamali (Sambalpur—Reserved—Sch. Castes).
 Kunhan, Shri P. (Palghat—Reserved—Sch. Castes).
 Kureel, Shri Baij Nath (Rae Bareli—Reserved—Sch. Castes).

L

Lachhi Ram, Shri (Hamirpur—Reserved—Sch. Castes).
 Lachman Singh, Shri (Nominated—Andaman and Nicobar Islands).

L—contd.

Lahiri, Shri Jitendra Nath (Serampore).
 Laskar, Shri Nibaran Chandra (Cachar—Reserved—Sch. Castes).
 Laxmi Bai, Shrimati Sangam (Vikarabad).
 Lonikar, Shri (Jalna).

M

Mafida Ahmed, Shrimati (Jorhat).
 Mahadeo Prasad, Shri (Gorakhpur—Reserved—Sch. Castes).
 Mahagaonkar, Shri Bausaheb Rao Saheb (Kolhapur).
 Mahanty, Shri Surendra (Dhenkanal).
 Mahendra Pratap, Raja (Mathura).
 Maiti, Shri Nikunja Bihari (Ghatal).
 Majhi, Shri Ram Chandra (Mayurbhanj—Reserved—Sch. Tribes).
 Majithia, Sardar Surjit Singh (Tarn-Taran).
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 Malhotra, Shri Inder J. (Jammu and Kashmir).
 Malliah, Shri U. Srinivasa (Udipi).
 Mallik, Shri D. C. (Dhanbad).
 Malvia, Shri Kanhaiyalal Bherulal (Shajapur—Reserved—Sch. Castes).
 Malviya, Shri Motilal (Khajuraho—Reserved—Sch. Castes).
 Manaen, Shri T. (Darjeeling).
 Manay, Shri Gopal Kaluji (Bombay City Central—Reserved—Scheduled Castes).
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 Mandal, Dr. Pashupati (Bankura—Reserved—Sch. Castes).
 Maniyangadan, Shri Mathew. (Kottayam).
 Manjula Devi, Shrimati (Goalpara).
 Masani, Shri M. R. (Ranchi—East).
 Masuriya Din, Shri (Phulpur—Reserved—Sch. Castes).
 Matera, Shri Laxman Mahadu (Thana—Reserved—Sch. Tribes).
 Mathur, Shri Harish Chandra. (Pali).

M—contd.

Matin, Qazi S. A. (Giridih).
 Mehdi, Shri Syed Ahmed (Rampur).
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 Mehta, Shri Balwantray Gopalji (Gohilwad).
 Mehta, Shri Jaswantraj (Jodhpur).
 Mehta, Shrimati Krishna (Jammu and Kashmir).
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 Menon, Shri T. C. Narayananakutty (Mukundapuram).
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 Mishra, Shri Lalit Narayan (Saharsa).
 Mishra, Shri Mathura Prasad (Begusarai).
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 Mishra, Shri Shyam Nandan (Jainagar).
 Misra, Shri Bhagwan Din (Kaisarganj).
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 Mohammad Akbar, Sheikh (Jammu and Kashmir).
 Mohammed Imam, Shri (Chitaldrug).
 Mohan Swarup, Shri (Pilibhit).
 Mohideen, Shri M. Gulam (Dindigul).
 Mohiuddin, Shri Ahmed (Secunderabad).
 Morarka, Shri Radheyshyam Ramkumar (Jhunjhunu).
 More, Shri Jayawant Ghanashyam (Sholapur).
 Mukerjee, Shri Harendra Nath (Calcutta—Central).
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 Muniswamy, Shri N. R. (Vellore).
 Murmu, Shri Paika (Rajmahal—Reserved—Sch. Tribes).

M—contd.

Murthy, Shri B. S. (Kakinada—Reserved—Sch. Castes).
 Murthy, Shri M. S. (Golugonda).
 Musafir, Giani Gurmukh Singh (Amritsar).
 Muthukrishnan, Shri M. (Vellore—Reserved—Sch. Castes).
 " " N
 Nadar, Shri P. Thanulingam (Nagarcoil).
 Naidu, Shri R. Govindarajalu (Tiruvallur).
 Nair, Shri C. Krishnan (Outer Delhi).
 Nair, Shri K. P. Kuttikrishnan (Kozhikode).
 Nair, Shri P. K. Vasudevan (Thiruvella).
 Naldurgkar, Shri Venkatrao Srinivasrao (Osmanabad).
 Nallakoya, Shri Koyilat (Nominated—Laccadive, Minicoy and Amindive Islands).
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 Nanjappan, Shri C. (Nilgiris).
 Naraindin, Shri (Shahjahanpur—Reserved—Sch. Castes).
 Narasimhan, Shri C. R. (Krishnagiri).
 Narayanasamy, Shri R. (Periyakulam).
 Nariendar Kumar, Shri (Nagaur).
 Naskar, Shri Purnendu Sekhar (Diamond Harbour).
 Nath Pai, Shri (Rajapur).
 Nathwani, Shri Narendrabhai P. (Sorath).
 Nayak Shri Mohan (Ganjam—Reserved—Sch. Castes).
 Nayar, Dr. Sushila (Jhansi).
 Nayar, Shri V. P. (Quilon).
 Nayudu, Shri T. D. Muthukumarsami (Cuddalore).
 Negi, Shri Nek Ram (Mahasu—Reserved—Sch. Castes).
 Nehru, Shri Jawaharlal (Phulpur).
 Nehru, Shrimati Uma (Sitapur).
 Naswi, Shri T. R. (Dharwar South).

O

Onkar Lal, Shri (Kotah—Reserved—Sch. Castes).
 Oza, Shri Ghanshyam Lal (Zalawad).
 " " P
 Padam Dev, Shri (Chamba).
 Pahadia, Shri Jagan Nath Prasad (Sawai Madhopur—Reserved—Sch. Castes).
 Palaniyandy, Shri M. (Petambalur).
 Palchoudhuri, Shrimati Jla (Nabdwip).
 Pande, Shri C. D. (Naini Tal).
 Pandey, Shri Kashi Nath (Hata).
 Pandey, Shri Sarju (Rasra).
 Pangarkar, Shri Nagorao Karoje (Parbhani).
 Panigrahi, Shri Chintamoni (Puri).
 Panna Lal, Shri (Faizabad—Reserved—Sch. Castes).
 Parmar, Shri Deenabandhu (Udaipur Reserved—Sch. Tribes).
 Parmar, Shri Karsandas Ukbhai (Ahmedabad—Reserved—Sch. Castes).
 Paulekar, Shri Shamrao Vishnu (Thana).
 Parvathi Krishnan, Shrimati M. (Coimbatore).
 Patel, Sushri Maniben Vallabhbhai (Anand).
 Patel, Shri Nanubhai Nichhabhai (Bulsar—Reserved—Sch. Tribes).
 Patel, Shri Purushottamdas R. (Mehsana).
 Patel, Shri Rajeshwar (Hajipur).
 Patil, Shri Balasaheb (Miraj).
 Patil, Shri Nana (Satara).
 Patil, Shri R. D. (Bhir).
 Patil, Shri S. K. (Bombay City South).
 Patil, Shri T. S. (Akola).
 Patil, Shri Uttamrao Laxman (Dhulia).
 Patnaik, Shri Uma Charan (Ganjam).
 Pattabhi Ramam, Shri C. R. (Kumbakonam).

P—contd.

Pillai, Shri S. C. S. Anthony (**Madras North**).
 Pillai, Shri P. T. Thanu (**Tirunelveli**).
 Pocker, Sahib, Shri B. (**Manjeri**).
 Prabhakar, Shri Naval (**Outer Delhi—Reserved—Sch. Castes**).
 Prodhan, Shri Bijava Chandrasingh (**Kalahandi—Reserved—Sch. Tribes**).
 Punnoose, Shri P. T. (**Ambalapuzha**).

R

Radha Mohan Singh, Shri (**Ballia**).
 Radha Raman, Shri (**Chandi Chowk**).
 Raghbir Sahai, Shri (**Badaun**).
 Raghunath Singh, Shri (**Varanasi**).
 Raghunath Singhji, Shri (**Barmer**).
 Raghuramiah, Shri Kotha (**Guntur**).
 Rahman, Shri M. Hifzur (**Amroha**).
 Rai, Shrimati Sahodrabai (**Sagar—Reserved—Sch. Castes**).
 Raj Bahadur, Shri (**Bharatpur**).
 Rajendra Singh, Shri (**Chapra**).
 Rajendra Pratap Singh, Shri (**Rai-Bareli**).
 Ram, Shri D. S. (**Rajahmundry**).
 Rajyalaxmi, Shrimati Lalita (**Hazaribagh**).
 Ram Garib, Shri (**Basti—Reserved—Sch. Castes**).
 Ram Saran, Shri (**Moradabad**).
 Ram Shankar Lal, Shri (**Domaria-ganj**).
 Ram Subhag Singh, Dr. (**Sasaram**).
 Ramakrishnan, Shri Peelamedu **Rangaswamy Naidu** (**Pollachi**).
 Ramam, Shri Uddaraju (**Narasapur**).
 Ramananda Tirtha, Swami (**Aurangabad**).
 Ramaswamy, Shri S. V. (**Salem**).
 Ramaswamy, Shri K. S. (**Gobichettipalayam**).
 Ramaswamy, Shri Pulli (**Mahbub-nagar—Reserved—Sch. Castes**).

R—contd.

Ramaul, Shri S. N. (**Mahasu**).
 Ramdhani Das, Shri (**Nawada—Reserved—Sch. Castes**).
 Rampure, Shri Mahadevappa **Y.** (**Gulbarga**).
 Ranbir Singh, Ch. (**Rohtak**).
 Rane, Shri Shivram **Rango** (**Buldana**).
 Ranga, Shri N. G. (**Tenali**).
 Rangarao, Shri M. Sri (**Karimnagar**).
 Rao, Shri B. Rajugopala (**Srikakulam**).
 Rao, Shri Devulapalli Venkateswar (**Naigonda**).
 Rao, Shri Etikala Madhusudan (**Mahbubabad**).
 Rao, Shri P. Hanmant (**Medak**).
 Rao, Shri R. Jagannatha (**Koraput**).
 Rao, Shri Rameshwar (**Mahbub-nagar**).
 Rao, Shri T. V. Vittal (**Khammam**).
 Rao, Shri Thirumala (**Kaknada**).
 Raut, Shri Bhola (**Champanar—Reserved—Sch. Castes**).
 Raut, Shri Rajaram **Balkrishna** (**Kolaba**).
 Ray, Shrimati Renuka, (**Malda**).
 Reddy, Shri Chegireddy Bali (**Markapur**).
 Reddy, Shri K. C. (**Kolar**).
 Reddy, Shri R. Lakshmi Narasa (**Nellore**).
 Reddy, Shri R. Narappa (**Ongole**).
 Reddy, Shri T. Nagi (**Anantapur**).
 Reddy, Shri K. V. **Ramakrishna** (**Hindupur**).
 Reddy, Shri T. N. **Vishwanatha** (**Rajampet**).
 Reddy, Shri Vutukuru Rami (**Cuddapah**).
 Roy, Shri Bishwanath (**Salempur**).
 Rungsung Suisa, Shri (**Outer Manipur—Reserved—Sch. Tribes**).
 Rup Narain, Shri (**Mirzapur—Reserved—Sch. Castes**).

S

Sadhu Ram, Shri (Jullundur—Reserved—Sch. Castes).

Sahu, Shri Bhagabat (Balasore).

Sahu, Shri Rameshwar (Darbhanga—Reserved—Sch. Castes).

Saigal, Sardar Amar Singh (Janjgir).

Saksema, Shri Shibban Lal (Maharajganj).

Salunke, Shri Balasaheb (Khed).

Samanta, Shri Satis Chandra (Tamluk).

Samantsinhar, Dr. N. C. (Bhubaneswar).

Sambandam, Shri K. R. (Nagapattinam).

Sampath, Shri E. V. K. (Namakkal).

Sangartha, Shri Toyaka (Koraput—Reserved—Sch. Tribes).

Sankarapandian, Shri M. (Tenkasi).

Sarhadi, Shri Ajit Singh (Ludhiana).

Satish Chandra, Shri (Bareilly).

Satyabhama Devi, Shrimati (Nawada).

Satyaranayana, Shri Biddika (Parvathipuram—Reserved—Sch. Tribes).

Scindia, Shrimati Vijaya Raje (Guna).

Selku, Shri Mardi (West Dinajpur—Reserved—Sch. Tribes).

Sen, Shri Phani Gopal (Purnea).
North-West).

Sen, Shri Phani Gopal (Purnea).

Seth, Shri Bishanchandar (Shahjahanpur).

Shah, Shrimati Jayaben Vajubhai (Girnar).

Shah, Shri Manabendra (Tehri Garhwal).

Shah, Shri Manubhai (Madhya Saurashtra).

Shakuntala Devi, Shrimati (Banka).

Shankar Deo, Shri (Gulbarga—Reserved—Sch. Castes).

Shankariya, Shri M. (Mysore).

Sharma, Shri Diwan Chand (Gurdaspur).

Sharma, Pandit Krishna Chandra (Hapur).

S—contd.

Sharma, Shri Harish Chandra (Jaipur).

Sharma, Shri Radha Charan (Gwalior).

Shastri, Pandit Hiralal (Sawai Madhopur).

Shastri, Shri Lal Bahadur (Allahabad).

Shastri, Shri Prakash Vir (Gurgaon).

Shastri, Swami Ramanand (Barabanki—Reserved—Sch. Castes).

Shivananjappa, Shri M. K. (Mandy).

Shobha Ram, Shri (Alwar).

Shree Narayan Das, Shri (Darbhanga).

Shukla, Shri Vidya Charan (Baloda Bazar).

Siddananjappa, Shri H. (Hassan).

Siddiah, Shri S. M. (Mysore—Reserved—Sch. Castes).

Singh, Shri Chandikeshwar Saran (Sarguja).

Singh, Shri Digvijiya Narayan (Pupri).

Singh, Shri Dinesh Pratap (Gonda).

Singh, Shri Har Prasad (Ghazipur).

Singh, Shri Kamal Narain (Shahadol—Reserved—Sch. Tribes).

Singh, Shri Laisram Achaw (Inner Manipur).

Singh, Shri Mahendra Nath (Maharajganj).

Singh, Shri P. N. (Chandauli).

Sinha, Shri Anirudh (Madhubani).

Sinha, Shri Banarsi Prasad (Monghyr).

Sinha, Shri Gajendra Prasad (Palamau).

Sinha, Shri Jhulan (Siwan).

Sinha, Shri Kailash Pati (Nalanda).

Sinha, Shri Sarangdhara (Patna).

Sinha, Shri Satya Narayan (Samastipur).

Sinha, Shri Satyendra Narayan (Aurangabad—Bihar).

Sinha, Shrimati Tarkeshwari (Barh).

Sinhasan Singh, Shri (Gorakhpur).

Siva, Dr. M. V. Gangadhar (Chittoor—Reserved—Sch. Castes).

S—contd.

Sivaraj, Shri N. (Chingleput—Reserved—Sch. Castes).
 Snatak, Shri Nardeo (Aligarh—Reserved—Sch. Castes).
 Somani, Shri G. D. (Dausa).
 Sonawane, Shri Tayappa (Sholapur—Reserved—Sch. Castes).
 Sonule, Shri Harihar Rao (Nanded).
 Soren, Shri Debi (Dumka—Reserved—Sch. Tribes).
 Subbarayan, Dr. P. (Tiruchengonda).
 Subramanyam, Shri Tekur (Bellary).
 Sugandhi, Shri Marikeppa Sidappa (Bijapur North).
 Sultan, Shrimati Maimoona (Bhopal).
 Supakar, Shri Shraddhakar (Sambalpur).
 Sumat Prasad, Shri (Muzaffarnagar).
 Sunder Lal, Shri (Saharanpur—Reserved—Sch. Castes).
 Surya Prasad, Shri (Gwalior—Reserved—Sch. Castes).
 Swami, Shri V. N. (Chanda).
 Swaran Singh, Sardar (Jullundur).
 Syed Mahmud, Dr. (Gopalganj).

T

Tahir, Shri Mohammed (Kishanganj).
 Tangamani, Shri K. T. K. (Madurai).
 Tantia, Shri Rameshwar (Sikar).
 Tariq, Shri Ali Mohammad (Jammu and Kashmir).
 Tewari, Shri Dwarikanath (Cachar).
 Thakore, Shri Motisinh Bahadursinh (Patai).
 Thevar, Shri U. Muthurmalintha (Srivilliputhur).
 Thimmaiah, Shri Dodda (Kolar—Reserved—Sch. Castes).
 Thomas, Shri A. M. (Eranakulam).
 Tiwari, Pandit Babu Lal (Nimar Khandwa).
 Tiwari, Shri Ram Sahai (Khajuraho).
 Tiwary, Pandit Dwarka Nath (Kesaria).

T—contd.

Tula Ram, Shri (Etawah—Reserved—Sch. Castes).
 Tyagi, Shri Mahavir (Dehra Dun).
 U
 Uike, Shri M. G. (Mandla—Reserved—Sch. Tribes).
 Umrao Singh, Shri (Ghosi).
 Upadhyaya, Pandit Munishwar Dutt (Pratapgarh).
 Upadhyaya, Shri Shiva Datt (Rewa).

V

Vairavan, Shri A. (Tanjore).
 Vajpayee, Shri Atal Bihari (Balrampur).
 Valvi, Shri Laxman Vedu (West Khandesh—Reserved—Sch. Tribes).
 Varma, Shri B. B. (Champaran).
 Varma, Shri Manikya Lal (Udaipur).
 Varma, Shri Ramsingh Bhai (Nimar).
 Vedakumari, Kumari M. (Eluru).
 Venkatasubbaiah, Shri Pendekanti (Adoni).
 Verma, Shri Ramji (Deoria).
 Vijaya Ananda, Dr. (Visakhapatnam).
 Vijaya Raje, Shrimati (Chatra).
 Vishwanath Prasad, Shri (Azamgarh—Reserved—Sch. Castes).
 Vyas, Shri Ramesh Chandra (Bhilwara).
 Vyas, Shri Radhelal (Ujjain).

W

Wadiwa, Shri Narayan Maniramji (Chhindwara—Reserved—Sch. Tribes).
 Warior, Shri K. K. (Trichur).
 Wasnik, Shri Balkrishna (Bhandara—Reserved—Sch. Castes).
 Wilson, Shri John N. (Mirzapur).
 Wodeyar, Shri K. G. (Shimoga).

X

Yadav, Shri Ram Sewak (Barabanki).
 Yajnik, Shri Indulal Kanaiyalal (Ahmedabad).

LOK SABHA**The Speaker**

Shri M. Ananthasayanam Ayyangar.

The Deputy-Speaker

Sardar Hukam Singh.

Panel of Chairmen

Pandit Thakur Das Bhagava.	Shri H. C. Heda.
Shri Jaganatha Rao.	Shri Mulchand Dube.
Shrimati Renu Chakravarty.	Dr. Sushila Nayar.

Secretary

Shri M. N. Kaul, Barrister-at-law.

Business Advisory Committee

Shri M. Ananthasayanam Ayyangar— (Chairman).	Shri Jaipal Singh.
Sardar Hukam Singh.	Shrimati Subhadra Joshi.
Pandit Thakur Das Bhargava.	Shri Shivram Rango Rane.
Shri Shree Narayan Das.	Shri M. Thirumala Rao.
Shri P. K. Deo.	Shri H. Siddanjanappa.
Shri M. L. Dwivedi.	Shri Lalsram Achaw Singh.
Shri Yadav Narayan Jadhav	Shri Satya Narayan Sinha.
	Shri K. T. K. Tangamani.

Committee of Privileges

Sardar Hukam Singh—(Chairman).	Shri Shivram Rango Rane.
Shri Hem Barua.	Shri Asoke K. Sen.
Shri C. D. Gautam.	Shrimati Jayaben Vajubhai Shah.
Thakore Shri Fatesinhji Ghodasar.	Shri Sarangadhara Sinha.
Shri M. R. Masani.	Shri Satya Narayan Sinha.
Shri Harish Chandra Mathur.	Dr. P. Subbarayan.
Shri Harendra Nath Mukerjee.	Shri Shraddhakar Supakar.

Committee on Absence of Members from the Sittings of the House

Shri Mulchand Dube—(Chairman).	Shri Ram Krishan Gupta.
Shri K. R. Achar.	Shri Surti Kistaiya.
Shri M. Ayyakannu.	Shri Baishnab Charan Mullick.
Shri Ignace Beck.	Shri Chintamoni Panigrahi.
Shri Chapalakanta Bhattacharyya.	Shri Rajeshwar Patel.
Shri B. L. Chandak.	Shri Harish Chandra Sharma.
Shri N. P. Shanmuga Gounder.	Shri Rungsung Suisa.
	Shri Balkrishna Wasnik.

Committee on Estimates

Shri H. C. Dasappa—(Chairman).	Shri Jagan Nath Prasad Pahadia.
Shri Premji R. Assar.	Shri Panna Lal.
Shri C. R. Basappa.	Shri P. T. Thanu Pillai.
Shri Chandra Shanker.	Shri P. T. Punnoose.
Shri Shambhu Charan Godsora.	Shri Raghunath Singh.
Shri H. C. Heda.	Shri T. Nagi Reddy.
Shri Yadav Narayan Jadhav.	Shri Vutukuru Rami Reddy.
Shri D. A. Katti.	Sardar Amar Singh Saigal.
Shri Khushwaqt Rai.	Shri Satis Chandra Samanta.
Shri Bhausaheb Raosaheb Maha-gaonkar.	Shri Karlaish Pati Sinha.
Rani Manjula Devi.	Shri Tayappa Hari Sonavane.
Shri Bibhuti Mishra.	Shri Sunder Lal.
Shri G. S. Musafir.	Shri A. M. Tariq.
Shri M. Muthukrishnan.	Shri Mahavir Tyagi.
Shri K. P. Kuttikrishnan Nair.	Shri M. G. Ulkye.

Committee on Government Assurances

Pandit Thakur Das Bhargava— (Chairman).	Shri Motilal Malviya.
Shri P. Subbaiah Ambalam.	Dr. Pashupati Mandal.
Shri C. R. Basappa.	Shri Naval Prabhakar.
Shri Daljit Singh.	Shri T. B. Vittal Rao.
Shri Bibhuti Bushan Das Gupta	Shri Bishwa Nath Roy.
Shri Ganpati Rama.	Shri Anirudha Sinha.
Shri Kamal Singh.	Shri Atal Bihari Vajpayee.
	Shri Ramji Verma.

Committee on Petitions

Shri Upendranath Barman— .. (Chairman).	Shri Ram Chandra Majhi. Shrimati Krishna Mehta.
Shri M. K. M. Abdul Salam.	Shri P. K. Vasudevan Nair.
Shri Arjun Singh Bhaduria.	Shrimati Uma Nehru.
Shri Jaljibhai Koyabhai Dindod.	Shri Phani Gopal Sen.
Thakore Shri Fatehsinhji Ghodasar.	Shri M. K. Shivananjappa.
Pandit Jwala Prasad Jyotishi.	Shri N. Siva Raj.
Shri M. R. Krishna.	Pandit Dwarka Nath Tiwary.

Committee on Private Members' Bills and Resolutions

Sardar Hukam Singh—(Chairman).	Shri Surendra Mahanty.
Shri S. A. Agadi.	Dr. Pashupati Mandal.
Shri Debi Soren.	Shri P. Thanulingom Nadar.
Shri Ram Krishan Gupta.	Shri Balasaheb Patil.
Shri S. Easwara Iyer.	Sardar Amar Singh Saigal.
Shri Yadav Narayan Jadhav.	Shrimati Jayaben Vajubhai Shah.
Shri Kalika Singh.	Shri Jhulan Sinha.
	Shri Sunder Lal.

Committee on Public Accounts**Lok Sabha**

Shri Upendranath Barman— .. (Chairman).	Shri Rohan Lal Chaturvedi.
Shri Maneklal Manganlal Gandhi.	Shri Baishnab Charan Mullick.
Shri R. S. Kiledar.	Shri T. R. Neswi.
Shri Vinayak Rao K. Koratkar.	Shri Shamrao Vishnu Parulekar.
Shri T. Manaen.	Shri Purushottamdas R. Patel.
Shri G. K. Maney.	Shri Radha Raman.
Shri S. A. Matin.	Dr. N. C. Samantsinhar.
	Pandit Dwarka Nath Tiwary.

Rajya Sabha

Shrimati Sharda Bhargava.	Shri V. C. Kesava Rao.
Shri Jashaud Singh Bisht.	Shri Mulka Govind Reddy.
Shri Surendra Mohan Ghose.	Shri Jaswant Singh.
Dr. Shrimati Seeta Parmanand.	

Committee on Subordinate Legislation

Sardar Hukam Singh—(Chairman).	Shri Ghansyamal Oza.
Shri Bahadur Singh.	Shri Karsandas Parmar.
Shri Aurobindo Ghosal.	Shri Raghubir Sahai.
Shri N. R. Ghosh.	Shri K. S. Ramaswamy.
Dr. A. Krishnaswami.	Shri Vutukuru Rami Reddy.
Shri Kanhaiyalal Bherulal Malvia.	Shri Ajit Singh Sarhadi.
Shri T. C. N. Menon.	Shri Satyendra Narayan Sinha.
Shri J. M. Mohamed Imam.	

General Purposes Committee

Shri M. Ananthasayanam Ayyanger— (Chairman).	Shri N. G. Ranga.
Sardar Hukam Singh.	Shri Jaipal Singh.
Shri Upendranath Barman.	Dr. A. Krishnaswami.
Pandit Thakur Das Bhargava.	Shri U. Srinivasa Malliah.
Shri Braj Raj Singh.	Shri Asoka Mehta.
Shrimati Renu Chakravartty.	Dr. Sushila Nayar.
Shri S. A. Dange.	Shri C. R. Pattabhi Ramam.
Shri H. C. Dasappa.	Shri Satya Narayan Sinha.
Shri P. K. Deo.	Shri N. Sivaraj.
Shri Mulchand Dube.	Shri Indulal Kanaiyalal Yajnik.
Shri H. C. Heda.	Shri Jaganatha Rao.

House Committee

Shri U. Srinivasa Malliah— (Chairman).	Shri Bhausaheb Raosaheb Maha- gaonkar.
Shri A. E. T. Barrow.	Shri Rajeshwar Patel.
Shri Rohanlal Chaturvedi.	Shrimati Sahodra Bai Rai.
Shri Manecklal Manganlal Gandhi.	Shri Jaganatha Rao.
Shri Khushwaqt Rai.	Shri Satis Chandra Samanta.
Shrimati Parvathi M. Krishnan.	Shri Radhelaal Vyas.

**Joint Committee on Offices of Profit
Lok Sabha**

Shri C. R. Pattabhi Ramam— (Chairman).	Shri Hirendra Nath Mukerjee.
Dr. M. S. Aney.	Shrimati Uma Nehru.
Shri Premji R. Assar.	Shri Radha Charan Sharma.
Dr. K. B. Menon.	Shri H. Siddananjappa.
Shri Radheshyam Ramkumar Morarka.	Shri Satyendra Narayan Sinha.

Rajya Sabha

Diwan Chaman Lall.	Shri M. Govinda Reddy.	
Shri T. S. Avinashilingam	Chet-	Dr. Raj Bahadur Gour.
tiar.		Shri Rajendra Pratap Sinha.

**Joint Committee on Salaries and Allowances of Members of Parliament
Lok Sabha**

Shri Satya Narayan Sinha.	Shri Mohan Swarup.
Shri A. E. T. Barrow.	Shri C. R. Narasimhan.
Shri Chappalkanta Bhattacharyya.	Shri Ajit Singh Sarhadi.
Shri Resham Lal Jangde.	Shri Sinhasan Singh.
Shri Prabhat Kar.	Shri Tekur Subramanyam.

Rajya Sabha

Dr. W. S. Barlingay.	Shrimati Yashoda Reddi.
Shri Rohit M. Dave.	Shri Awadeshwar Prasad Sinha.
Shri Jagan Nath Kaushal.	

Rules Committee

Shri M. Ananthasayanam Ayyangar—	Shri Ghanshyamlal Oza.
(Chairman).	Shri Purushottamdas R. Patel.
Sardar Hukam Singh.	Shri C. R. Pattabhi Raman.
Shri Amjad Ali.	Shri M. Shankaraiya.
Pandit Thakur Das Bhargava.	Shri Satya Narayan Sinha.
Shrimati Renu Chakravarty.	Shri N. Siva Raj.
Shrimati Uma Nehru.	Shri N. M. Wadiwa.
Shri M. S. Sugandhi.	Shri Balkrishna Wasnik.

GOVERNMENT OF INDIA

Members of the Cabinet.

Prime Minister and Minister of External Affairs and also in-charge of the Department of Atomic Energy—Shri Jawaharlal Nehru.

Minister of Home Affairs—Shri Govind Ballabh Pant.

Minister of Finance—Shri Morarji Desai.

Minister of Railways—Shri Jagjivan Ram.

Minister of Labour, Employment and Planning—Shri Gulzarilal Nanda.

Minister of Commerce and Industry—Shri Lal Bahadur Shastri.

Minister of Steel, Mines and Fuel—Sardar Swaran Singh.

Minister of Works, Housing and Supply—Shri K. C. Reddy.

Minister of Defence—Shri V. K. Krishna Menon.

Minister of Food and Agriculture—Shri S. K. Patil.

Minister of Irrigation and Power—Hafiz Mohammad Ibrahim.

Minister of Law—Shri Asoke K. Sen.

Minister of Transport and Communications—Dr. P. Subbarayan.

Ministers of State

Minister of Parliamentary Affairs—Shri Satya Narayan Sinha.

Minister of Information and Broadcasting—Dr. B. V. Keskar.

Minister of Health—Shri D. P. Karmarkar.

Minister of Agriculture—Dr. Panjabrao S. Deshmukh.

Minister of Mines and Oil—Shri Keshava Deva Malaviya.

Minister of Rehabilitation and Minority Affairs—Shri Mehr Chand Khanna.

Minister of Commerce—Shri Nityanand Kanungo.

Minister of State in the Ministry of Transport and Communications—Shri Raj Bahadur.

Minister of State in the Ministry of Home Affairs—Shri B. N. Datar.

Minister of Industry—Shri Manubhai Shah.

Minister of Community Development and Co-operation—Shri Surendra Kumar Dey. /

Minister of Education—Dr. K. L. Shrimali.

Minister of Scientific Research and Cultural Affairs—Shri Humayun Kabir.

Minister of Revenue and Civil Expenditure—Shri B. Gopala Reddi.

Deputy Ministers

Deputy Minister of Defence—Sardar Surjit Singh Majithia.

Deputy Minister of Labour—Shri Abid Ali.

Deputy Minister of Works, Housing and Supply—Shri Anil K. Chanda.

Deputy Minister of Agriculture—Shri M. V. Krishnappa.

Deputy Minister of Irrigation and Power—Shri Jaisukhiai Lalshankar Hathi.

Deputy Minister of Commerce and Industry—Shri Satish Chandra.

Deputy Minister of Planning—Shri Shyam Nandan Mishra.

Deputy Minister of Finance—Shri B. R. Bhagat.

Deputy Minister of Scientific Research and Cultural Affairs—Dr. Mono Mohon Das.

Deputy Minister of Railways—Shri Shahnawaz Khan.

Deputy Minister of External Affairs—Shrimati Lakshmi N. Menon.

Deputy Minister of Home Affairs—Shrimati Violet Alva.

Deputy Minister of Defence—Shri Kotha Raghuramaiah.

Deputy Minister of Food—Shri A. M. Thomas.

Deputy Minister of Law—Shri R. M. Hajarnavis.

Deputy Minister of Railways—Shri S. V. Ramaswamy.

Deputy Minister of Civil Aviation—Shri Ahmed Mohiuddin.

Deputy Minister of Finance—Shrimati Tarkeshwari Sinha.

Deputy Minister of Rehabilitation—Shri Purnendu Sekhar Naskar.

Deputy Minister of Community Development and Cooperation—Shri B. S. Murthy.

Deputy Minister of Planning and Labour and Employment—Shri Lalit Narayan Mishra.

Parliamentary Secretaries

Parliamentary Secretary to the Minister of External Affairs—Shri Sadath Ali Khan.

Parliamentary Secretary to the Minister of External Affairs—Shri Jogendra Nath Hazarika.

Parliamentary Secretary to the Minister of Defence—Shri Fatesinhrao Pratapsinhrao Gaekwad.

Parliamentary Secretary to the Minister of Information and Broadcasting—Shri Anand Chandra Joshi.

Parliamentary Secretary to the Minister of Steel, Mines and Fuel—Shri Gajendra Prasad Sinha.

Parliamentary Secretary to the Minister of Community Development and Co-operation—Shri Shyam Dhar Mishra.

LOK SABHA DEBATES

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Vol. L First day of the Thirteenth Session of Second Lok Sabha

No 1

LOK SABHA

Tuesday, February 14, 1961/Magha
25, 1882 (Saka).

The Lok Sabha met at Fifteen minutes past Twelve of the Clock.

12.15 hrs.

[MR. SPEAKER in the Chair]

MEMBER SURN

Shri Rajendra Pratap Singh (Rae Bareli)

12.15½ hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of two of our friends, namely Shri C. R. Iyyunni and Sri Krishna Sinha.

Shri Iyyunni was a Member of the First Lok Sabha during the years 1952-57. He passed away on the 21st January, 1961 at Trichur at the age of 71.

Dr. Sri Krishna Sinha was a Member of the former Central Legislative Assembly during the years 1935-37 and of the Constituent Assembly during the years 1946-49. He was the Chief Minister of Bihar at the time of his death. He passed away at Patna on the 31st January, 1961 at the age of 74.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

1868 (A) LS-2.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a minute.

12.16½ hrs.

PRESIDENT'S ADDRESS

Secretary: I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 14th February, 1961.

President's Address

राष्ट्रपति : संसद के महस्यगण,

संसद के नय मन्त्र का भार संभालने के गमय मैं आपका स्वागत करता हूँ।

2. पिछला वर्ष हमारे लिये आनंदिक पौर बाहरी दशाव व कठिनाइयों का वर्ष रहा है। मेरी सरकार ने अपनी आवारभूत नीति के मिठानी पर दृढ़ गहने हुए, और भवित्व में विद्वाय रखने हुए, वहे परिव्रक्त के माध्यम से समस्याओं का सामना किया है। यद्यपि अभी बहुत भी जटिल समस्याओं का सुलझाया जाना बाकी रहता है, परन्तु उनका समाधन हो रहा है, वेळ में तथा आनंदिकीय अंत्र में विविध मूल्यार्थ के लक्षण दिखाई पड़ रहे हैं जिनमें सफलता की कुछ आशा वर्तमानी है।

3. हमारे राष्ट्र की सर्वाधिकार-सम्पत्ति भूमि पर आक्रमण तथा हमारी वीथा के

[राष्ट्रपति]

अतिक्रमण की समस्यायें अभी नहीं सुलझ पाईं, किन्तु मेरी सरकार उन समस्याओं तथा उन से सम्बन्धित समस्त उलझनों के प्रति जागरूक है। रक्षा सम्बन्धी व्यवस्था की ओर वह निरन्तर ध्यान दे रहा है और साथ ही संचार के साथनों द्वारा सर्वक स्थापित करके उन स्थानों का विकास कर रही है।

4. लांगजू में चीन ने जो सैनिक ओकी स्थापित की थी, यद्यपि उमे उसने वहां से हटा लिया है और भारतीय क्षेत्र का और अधिक उल्लंघन करने की चेष्टा उसने नहीं की है, किन्तु तो भी उमका दुराप्रह जारी है। हमारी भीमा के उस पार हमारे प्रति जो बैर-भाव जारी है उसे ध्यान में रखते हुये मेरी रकार प्रतिरक्षा व्यवस्था बनाए रखने में निरन्तर प्रयत्नशील है। फिर भी मेरी सरकार उन मिदानों पर दृढ़ रहेगी जिन्हें हमारा देश दूसरे देशों के साथ अपने सम्बन्धों के लिय आधारभूत मानता है। मेरी सरकार चीन के एकतरफा निर्णयों प्रथवा कार्रवाई के परिणामों को स्वीकार नहीं कर सकती।

5. इस शान्तिपूर्ण किन्तु दृढ़ नीति और रक्षा की तैयारी को जिसमें उत्तरोन्तर वृद्धि हो रही है, हमारे लोगों का समर्थन प्राप्त है और इस का विश्व-मत पर गहरा प्रभाव पड़ा है। हमारा यह दृढ़ मत है कि भारत और चीन के बीच की सीमायें चिरकाल से संधियों, रीति-रिवाजों तथा व्यवहार द्वारा भीती प्रकार निश्चित रही हैं। मेरी सरकार को ध्याना है कि चीन बर्तमान अनियन्त्रित अथवा दुराप्रह के बाबजूद भीघ्र ही उन सीमाओं के बारे में, जो हमारे और उसके बीच साझी हैं, हमारे देश के साथ संतोषजनक समझौता करने के लिए तैयार हो जायेगा। अपने महान् पहोची के साथ हमारे भैंशीपूर्ण सम्बन्ध, जिन्हें उन्नत करने के लिय मेरी सरकार सदा उत्सुक रही

है, तभी एसी वास्तविकता का रूप धारण कर सकते हैं जो स्थिर रहे और जिससे हम दोनों देशों की भलाई हो और एशिया तथा विश्व की स्थिति में स्थिरता आय।

6. मेरे प्रधान मंत्री और चीन के प्रधान मंत्री के बीच नई दिल्ली में गत अप्रैल, में किए गए और बातचीत के अन्त में संयुक्त विज्ञप्ति द्वारा घोषित हुए समझौते के अनुसार, दोनों देशों की सरकारों द्वारा मनोनीत अधिकारी नई दिल्ली, पेकिंग और रांगून में बातचीत करते रहे हैं। यह बातचीत अब समाप्त हो चुकी है। मेरी सरकार को अधिकारियों ने जो रिपोर्ट दी है वह संसद के सामने रखी जाएगी।

7. अफ़्रीकी भूखंड में बहुत मे देशों का स्वाधीन राष्ट्रों के रूप में उदय और संयुक्त राष्ट्र संघ में पूर्ण मदम्यों के रूप में उनके प्रवेश का मेरी सरकार स्वागत करती है। अफ़्रीका में जागृति की नरह और कई सर्वाधिकार समझ गणराज्यों का उदय हमारे लिए हर्ष का विषय है। इन राष्ट्रों द्वारा तटस्थ रहने और शीन युद्ध के संघर्ष में अलग रहने की घोषणा का हम खास तौर से स्वागत करते हैं। अन्तर्राष्ट्रीय मामलों में मेरी सरकार ने जिस नीति का बराबर अनुसरण किया है, यह घोषणा, वास्तविकता के आधार पर, उम नीति का निष्पक्ष ममर्थन है।

8. कांगो की स्थिति मे मेरी सरकार बराबर चिन्तित है। हाल में आजाद हुए इस देश की स्वतन्त्रता और एकता, अफ़्रीकी भूखंड की उपनिषि और विकास, अन्तर्राष्ट्रीय समस्याओं को सुनानाने के साथम के रूप में संयुक्त गट्ट की अमता तथा प्रतिष्ठा और दुर्बल राष्ट्रों की शक्तिशाली राष्ट्रों के आक्रमण से सुरक्षा, इन सब प्रश्नों का कांगो की स्थिति मे सम्बन्ध है। बैन्डियम के वास्त्रास्त्र और उसके मैनिक

और अद्वैतिक नागरिकों का दबाव और संयुक्त राष्ट्र के निश्चित निर्णयों के विरोध में कांगों में कुछ प्रतिस्पर्धी दलों को बल्जियम द्वारा सहायता, कांगो की स्थिति में उलझनों के यही प्रयुक्त कारण हैं।

9. मेरी सरकार बराबर उस नीति का अनुसरण करती रहेगी जिसका आधार संयुक्त राष्ट्र के उद्देश्यों में हमारी आस्था और कांगो के लोगों को उनकी नवोदित स्वाधीनता भोगते हुए देखने की हमारी उत्कृष्ट इच्छा है। इस उद्देश्य से मेरी सरकार बल्जियनों के हटाए जाने और राजनीतिज्ञों की, विशेष कर उनकी जिन्हें संसदीय अधिकार प्राप्त हैं, कारावास में रिहाई, परस्पर-विरोधी और सशस्त्र दलों के नटन्थीकरण, वहां की पार्लेमेंट के संयोजन और संवैधानिक मत्ता के पुनःस्थापन पर बराबर जोर देती रही है।

10. इधर हमारे देश के निकट लाओस में भी स्थिति ऐसी बन गई है जिससे भारी चिन्ता होने लगी है। इस स्थिति में और अधिक बिहाड़ न होने पावे, इस दृष्टि से, मेरी सरकार मबद्द राष्ट्रों की सहमति से अन्तर्राष्ट्रीय कमिशन को फिर मेरे कार्यालय करने की दिशा में भर्त्यक प्रयत्न कर रही है। वहां मंधशं म विस्तार के, एगिया और समस्त विश्व में, भीयण परिणाम हो सकते हैं और ऐसी घटना की रोक-थाम करने की मेरी सरकार की नीति है।

11. गोधा और भी पुनर्गाल के उच्चनिवेशवादी अधिकार में है। मेरी सरकार भारत के इस भग की जहां और भी बीर्ज उपनिवेशवाद का बोलबाला है, शान्तिपूर्ण अचादी के लिये बहुनवद है।

12. भारत के पड़ोसी राज्यों और अन्य देशों के साथ हमारे शांतिपूर्ण सम्बन्ध बराबर बने हैं। मेरी सरकार अपनी शांति पूर्ण सह-प्रस्तित्य और पड़ोसी सद्भाव की

नीति पर दृढ़ करते हुय किसी भी देश के साथ सैनिक-संघियों में उससे बिना इन संबन्धों को प्रोत्साहित करने के पक्ष में है।

13. सद्भावना बढ़ाने के हेतु हूसरे देशों के साथ यात्राओं का विनियम किया गया। सोवियत संघ के राष्ट्रपति की भारत यात्रा के प्रत्युत्तर में मैने रूस की यात्रा की। वहां के राष्ट्रपति, उनकी सरकार और वहां की जनता ने जो मेरा हार्दिक स्वागत किया उसके लिये मेरी आभारी हूं। हमारे उपराष्ट्रपति ने अमेरिका के पूनाइटेड स्टेट्स और फ्रांस की यात्रायें कीं।

14. हमारे प्रधान मंत्री ने संयुक्त अरब गणराज्य, लेबनान, टर्की और पाकिस्तान की यात्राएँ कीं। अन्य मंत्रीगण और भारत सरकार के कुछ विशेष प्रतिनिधि मंडल आपसी सद्भावना बढ़ाने के लिये अथवा विशेष उद्देश्य को ले कर विविध देशों की यात्रा पर गए। इन देशों में भिन्नोन, मेकिन्को, पाइचमी तथा पूर्वी यूरोप के देश, हिमायिया, माहजीरिया बाना और मगालिया लोक गणराज्य शामिल हैं।

15. गत बर्ष उरुग्वे, पेरुगावे, कांगो मलागानी गणराज्यों के साथ हमारे राजनयिक सम्बन्ध स्थापित हुये।

16. मेरी सरकार ने एक स्वाधीन गणतंत्र राज्य के रूप में भाइप्रेम के उदय का वहां एक दीर्घकालीन उपनिवेशवादी भत्ता का अन्त हुआ, स्वागत किया है।

17. महिमाती महारानी एनिड्रावेय द्वितीय और एडिनबर्ग के दृक राजकुलमान्य प्रिम फिलिप ने भारत द्वारा के लिये मेरे निमंत्रण को कृपापूर्वक स्वीकार किया। उन्हें अपने बीज पा कर हमें लूटी होती है और वे मेरे ही नहीं, मेरी सरकार और हमारी जनता के भी अम्मानिन अनियि हैं।

18. हमें जापान के अभ्यास के प्रतिनिवित्य-स्वयं धाये हुए राजकुलमान्य राज-

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कुमार और राजकुमारी, रूस के प्रधान मंत्री श्री लुइसेव, नेपाल के महामहिम सचिव, संयुक्त प्रदेश गणराज्य के राष्ट्रपति नासर, इंडोनेशिया के राष्ट्रपति सुकार्णो, गिनी के राष्ट्रपति सकू तूर, जर्मन संघीय गणतंत्र के भूतपूर्व राष्ट्रपति प्रोफेसर श्योडोर रस, फिलीपीन्स के उपराष्ट्रपति मकापगल और चीन, बर्मा, पोलैंड, नेपाल तथा सिलोन के प्रधान मंत्रियों का स्वागत करके बड़ी सुशील हुई। भूटान और सिक्किम के महामहिम महाराजा का अपने सम्मानित अतिथि के रूप में स्वागत करके भी हमें बड़ी प्रसन्नता हुई है। इन सब विशेष सम्माननीय मेहमानों की भारत यात्रा हमारे लिए बड़े गौरव की बात है।

19. आज मंसार के मामने में सबसे प्रमुख बात निःशक्तीकरण की है। हर अवसर पर, विशेष कर मंदुकन गाष्ट्र संघ में, इस विषय में राष्ट्रों के बीच, खास कर बड़ी शक्तियों के बीच, समझते के लिए आधार के निर्माण में मेरी सरकार प्रयत्नशील रही है। इसके लिये मेरी सरकार ने संयुक्त राष्ट्र की साधारण परिषद में कुछ प्रस्ताव रखे हैं, जिनका उद्देश्य यह है कि निःशक्तीकरण की बातबीत का निश्चित आधार यह होना चाहिये कि देशों के बीच आपसी लगड़ों के निपटारे के लिये उद्धोग को साधन न माना जाय और उसे गैरकानूनी करार दिया जाय।

20. हमें खेद है कि हमारी कोशिशों के बाबजूद दक्षिण अफ्रीका की सरकार मूल भारतीय लालरिकों के विरुद्ध भेद-भाव करने और जातीय भेद-भाव के आधार पर अपने समाज का संगठन करने में लगी है। मानवीय गौरव को प्रवहेलना, मानव के अधिकारों के उल्लंघन और पुरुषकरण की इस नीति के घनुसरण से समस्त संसार को गहरा धक्का लगा है।

21. राज्यों की सरकारों के सहयोग से योजना आयोग तीसरी पंचवर्षीय योजना की रूपरेखा तैयार कर चुका है और यह रूप रेखा सिद्धान्त रूप से राष्ट्रीय विकास परिषद द्वारा अनुमोदित की जा चुकी है। जैसे ही रिपोर्ट का प्रारूप तैयार होगा उसे राष्ट्रीय विकास परिषद के सामने और उसके बाद संसद के सामने रखा जायगा।

22. 1952-53 के मूल्यों के आधार पर अनुमान है कि 1959-60 की राष्ट्रीय आय 12,212 करोड़ होगी, जबकि 1955-56 में यह आय 10,920 करोड़ थी। आय में वार्षिक वृद्धि इतनी रफ्तार से नहीं हुई जितनी हम आशा करते थे। 1957-58 और 1959-60 में खेती को जो भारी नुकसान पहुंचा, वही इसका कारण था। हमें आशा है इस साल की फसलें अच्छी हैं और आधीरगिक उत्पादन भी तेजी से बढ़ रहा रहा है।

23. पिछले वर्ष की तुलना में इस वर्ष मूल्यों के स्तर की 6 प्रतिशत ऊपर गये हैं। इसे रोकने के लिये सरकार ने जो उपाय अपनाये हैं, उनमें कुछ रोकथाम हुई है और कहीं कहीं, जैसे काढ़े के मामने में, सरकारी कार्यवाही के कारण मूल्यों में कमी होने लगी है। विदेशी मुद्रा के संचय में कमी के कारण हमें जिन कठिनाइयों का मामना करना पड़ रहा है, उसके बाबजूद खेती और उद्योग दोनों की स्थिति आशाजनक है।

24. पंचायती राज आवास आम सोकलन्त्र ने तीव्र गति से प्रगति की है। मेरी सरकार को आशा है कि 1961 के समाप्त होने से पहले पंचायती राज सम्बन्धी संस्थायें सभी राज्यों में स्थापित हो चुकेंगी। इन संस्थायों के मुकाबले

संचालन और सहायता के लिये गैर-सरकारी कर्मचारियों की ट्रेनिंग का विस्तृत कार्यक्रम आरम्भ हो चुका है। सर्विस सहकारी समितियों के सदस्यों की संख्या में लगभग 1 करोड़ 80 लाख की वृद्धि हुई है। आशा है ये समितियां 190 करोड़ रुपये तक लोगों को क्रृष्ण के रूप में दे सकेंगी।

25. 1960-61 में फिर कृषि-उत्पादन में निश्चित उग्रता हुई है। अन्दाजा है कि 1960-61 की खरीफ फसल में अनाज का उत्पादन पहले वर्ष की अपेक्षा 20 लाख टन अधिक होगा। आशा है यह 1958-59 की अपेक्षा भी अधिक होगा। उस वर्ष का उत्पादन अधिकतम या। रबी की फसल की स्थिति भी आशाजनक है। सब मिलाकर, आशा है कृषि-उत्पादन की वृद्धि से 1961 हमारे बहुत अनुकूल पड़ेगा। देश में उत्पादन में वृद्धि के कारण और मेरी सरकार ने गल्ला मंचित करने की दिशा में जो ठोस कदम उठाये हैं उनके फल-स्वरूप, अनाज के भाव पहले ही गिरने शुरू हो गये हैं। दूसरी पंचवर्षीय योजना के अनुसार सिवाई की छोटी योजनाओं और बीज-उत्पादन के लिए कामों की स्थापना के कार्यक्रम पर जल्द ही पूरी तरह अग्रल होने की आशा है। भरपूर जुताई को देश भर में और कुछ चुने हुए क्षेत्रों-में प्रोत्साहन दिया जा रहा है। तीसरी पंचवर्षीय योजना में खेती के विकास की विशेष प्राथमिकता दी जा रही है जिससे कि राष्ट्र के आर्थिक विकास का आधार ढड़ हो सके। हमारा लक्ष्य अनाज के मामले में आत्मविरत होना और दूसरे कृषि-उत्पादनों को यथोचित प्रोत्साहन देना है।

26. किन्तु दिशाओं में औद्योगिक उत्पादन प्रत्यक्ष रूप से बढ़ा है। 1960 के पहले दस महीनों में उत्पादन की सूची

167 थी जबकि पिछले बर्ष इसी प्रविधि में वह 149 थी। सार्वजनिक क्षेत्र में आने वाले तीन इस्पात के कारखाने लगभग पूरी तरह से बनकर तैयार हो चुके हैं, और अब उत्तरोत्तर बढ़ती हुई मात्रा में उत्पादन कर रहे हैं। औद्योगिक मशीनरी और मशीनी औजारों के निर्माण में भी संतोषजनक प्रगति हुई है। लनिज तेल के नये साधनों का पता जगा है, ज्ञासकर गुजरात में अंकलेश्वर में और आसाम में सिबसागर में। आशा है कि परीक्षण के रूप में तेल का उत्पादन इस वर्ष शुरू हो जायगा। तेल साफ करने के दो कारखानों पर काम चालू है और तीसरा कारखाना स्थापित होने जा रहा है।

27. कर्नाटा-भारत रीएक्टर जो हाल ही में चालू हुआ है, हमारा तीसरा रीएक्टर है। इसके उद्घाटन से उद्घोषों, चिकित्सा और खेती सम्बन्धी कामों में अग्रुशक्ति के उपयोग की संभावना बढ़ी है।

28. बहु-उद्देशीय नदी-चाटी योजनाओं में चम्बल नदी योजना, गांधी सागर बांध और कोटा बराज का उद्घाटन हो चुका है और भालड़ा में 90 हजार किलोवाट विजली की 5 इकाइयों में से दो चाली जा चुकी हैं। बाकी तीन भी आगामी कुछ महीनों में ही चुल मकेंगी, इस बात की पूरी सम्भावना है।

29. सरकारी कर्मचारियों की हाल में होने वाली खेत्रजनक हड्डताल को छोड़कर, कामगर मम्बन्धों में सुधार हुआ है। अनुशासन नियमावली के लागू करने का अच्छा प्रसर पड़ा है और नागे के दिनों की संख्या में काफी कमी हुई है। सरकारी भवपूर बीमा योजना का विस्तार कर उसके अन्तर्गत 15.8 लाख और कामगरों को सामिल कर लिया गया है। सूती कपड़ा, सीमेन्ट और चीनी जैसे

[राष्ट्रपति]

प्रमुख उद्योगों की देखभाल विदलीय वेज बोर्ड पहले ही कर चुका है और अब जूट उद्योग और चाय के बगीचों के लिए ऐसे बोर्डों की नियुक्ति कर दी गई है। कुछ श्रीदायगिक इकाइयों में प्रबन्धकार्य में मजदूरों की शमूलियत की प्रयोगान्वक योजना नागू की गई है।

30. प्रशासन में हिन्दी को स्थान देने की दिशा में उप्रति हुई है। हिन्दी के विकास और प्रचार के सम्बन्ध में सरकारी नियंत्रणों को कार्य रूप देने के लिये एक केन्द्रीय हिन्दी विभाग की स्थापना की गई है।

31. जैसा कि संसद् सदस्य जानते हैं, गत जुलाई में नागा नेताओं में बातचीत के फलस्वरूप मेरी सरकार ने भारतीय संघ के अन्तर्गत नागलैण्ड नामक पृथक राज्य के गठन का निश्चय किया था। इस दिशा में पहले कदम के रूप में मैंने एक अधिनियम जारी किया है, जिसके अनुसार संकालि काल की अवधि में नागलैण्ड के प्रशासन में राज्यपाल को सहायता तथा परामर्श देने के लिये प्रतिनिधियों की अन्तरिम परिषद निर्वाचित की गई है। मेरी सरकार उन विरोधी तत्वों को दबाने के लिए कृत्यकल्प है जो वहां के लोगों के लिए कठिनाइयां और कष्ट पैदा कर रहे हैं।

32. 1961-62 वित्तीय वर्ष के लिए भारत सरकार के आय-व्यय के अनुमानित घाँटडे यथापूर्व आपके सामने रखे जायेंगे।

33. संसद् के पिछले सत्र के बाद दो अधिनियम, "दी यू० १० शुगरकेन सेस (हेलिडेशन) आडिनेस" और "दी बैंकिंग कल्यानीज (अवैश्वयन्ट) आडिनेस" जारी किए गए हैं।

34. संसद् के सदस्यगण, गत वर्ष जब मैंने आपके समक्ष भावण दिया था उस समय से आपके दोनों सदनों ने 67 विधेयक पारित किए हैं। 16 विधेयक पिछले सत्र से आपके मामने विचाराधीन हैं। उन्हें पारित करने की दिशा में मेरी सरकार इस सत्र में कदम उठायेगी।

35. दहेज उन्मूलन विधेयक पर दोनों सदनों में कुछ मतभेद है। इस विधेयक पर विचार करने के लिये मेरी सरकार संसद् का संयुक्त सत्र बुलाने की दिशा में उचित कार्यवाही करेगी।

36. मेरी सरकार अन्य विधेयकों के अनिरिक्त निम्न विधेयक आपके विचाराधीन प्रस्तुत करेगी—

1. दी इन्कम-टेक्स (अमेण्डमेंट) बिल।
2. दी एक्सट्राडीशन बिल।
3. दी इण्डियन पेटेन्ट्स एण्ड डिजाइन्स बिल।
4. दी इमेशियल कमोर्डीज (अमेण्डमेंट) बिल।
5. दी शुगर एक्सपोर्ट प्रोमोशन (अमेण्डमेंट) बिल।
6. दी नारकोटिक्स बिल।
7. दी अब्रेटिसिशिप ट्रेनिंग बिल।
8. दी हिमाचल प्रदेश एबोलिशन औफ बिग लैंडेड एस्टेट्स एण्ड लैण्ड रिकार्ड्स (अमेण्डमेंट) बिल।

37. संसद् के सदस्यगण, मैंने गत वर्ष की प्रमुख बटनाओं और सरकाराओं की ओर आपका ध्यान आकृष्ट किया है। आगामी वर्ष में अपनी सरकार के कार्यक्रम की तरफ भी मैंने आपका ध्यान रखा है।

हम सब के सामने जो महान कार्य और जिम्मेदारियाँ हैं उनकी ओर भी मैंने संकेत किया है। मुझे इसमें संदेह नहीं कि इन सब कामों पर आप ध्यानपूर्वक विचार करेंगे। मेरा विश्वास है कि हमारे आर्थिक आयोजन, हमारी प्रतिरक्षा, विश्वशान्ति और पर धोन राष्ट्रों की संघर्ष सम्बन्धी बहुत भी समस्याओं को सुलझाने के लिये और हमारे देशवासियों को आश्वस्त करने के लिये मेरी सरकार को आपका विवेक, सतर्कता और सहयोग उपलब्ध होगा। हमारे देश के साधन और राष्ट्र के लोगों की योग्यता, प्रगति तथा राष्ट्रीय पुर्णिमाण के उन ऐतिहासिक और महान् कामों में संलग्न है, जिनका दायित्व हम पर आता है।

38. मेरी सरकार बराबर ऐसी एक योजना को चलाने और प्रोत्साहित करने का प्रयत्न करती रहेगी जिससे कि उसके नीति सम्बन्धी नियंत्रणों के निर्माण और उनपर अमन के बीच कम से कम समय लगे। हमारा उद्देश्य यह है कि हमारे प्रजानन्द में और उमके विकासोन्मुख महान आर्थिक और सामाजिक कार्यक्रम में प्रत्येक स्तर पर जनसाधारण भाग ले सकें। यदि हमें एक स्वतन्त्र राष्ट्र के रूप में गीरव और सफल प्रयत्न की भावना के साथ जीवित रहना है तो यह हमारे लिये आवश्यक है। राष्ट्र की समस्त जनता के सामाजिक १ कल्याण की एकसूत्रता, जनतामक और समाजवादमूलक समाज के संगठन की ओर ऐसी प्रगति जिसमें परिवर्तन सामयिक हो और उन्नति आत्म-आनंद हो—हमारा लक्ष्य है, जिसको हमें शान्तिपूर्वक और लोगों की सहमति से प्राप्त करना है।

39. संसद् के सबस्यागण, अब मैं आपको नये सत्र का काम सौंपता हूँ और आपकी सफलता की कामना करता हूँ। मेरा पूर्ण विश्वास है कि सन्मति, महिमा,

और सामूहिक प्रयत्न को भावना आपका पथ-प्रदर्शन करेगी। आपके प्रयत्न पूर्ण सफल हों, और हमारे देश तथा उसके जनगण और विश्व के लिए, जिनकी मेहा के लिये हम दृढ़ प्रतिज्ञ हैं, उन्नति का मार्ग प्रगस्त हो, यही मेरी कामना है।

The President: Members of Parliament, I welcome you to your labours in a new session of Parliament.

2. The year we have left behind has been one of considerable stress and strain both internally and externally. My Government have faced the problems that arose by their strenuous endeavours and by firm adherence to the principles of their basic policy, and with confidence in the future. Though many and stubborn problems still await solution, or are in the process of being solved, the situation both at home and abroad shows signs of improvement and justifies hope and cautious optimism.

3. The problems of aggression on and incursions into the sovereign territory of the Union have yet to be resolved, but my Government is well alert to them and to all their implications. Defensive arrangements, including the opening up of areas by better communications and development, receive their continuous and careful attention.

4. While China has withdrawn from the military post it had established at Longju and not attempted any further violations of Union territory, her intransigence continues. It is the constant endeavour of my Government to maintain our defensive strength in the face of this continuing hostility from across our frontier. My Government will however, seek to adhere firmly to the principles which this Nation regards as basic in our relations with nations. They cannot accept the results of unilateral action or decisions taken by China.

[The President.]

5. This peaceful but firm policy and progressive preparedness for defence has the support of our people and has also profoundly influenced world opinion. We firmly hold that the frontiers between India and China have been for long well established by treaties, custom and usage. In spite of present unwillingness, or even intransigence, my Government hope that, sooner rather than later, China will persuade herself to come to a satisfactory agreement with our country in regard to our common frontiers. Friendly relations with our great neighbour, which my Government have always sought to promote, can then become a reality which will endure and contribute to our common good and to stability in Asia and the world.

6. In pursuance of the agreement announced in the joint communique, issued in April last at the end of the meeting in Delhi between the Prime Minister of China and my Prime Minister, designated officials from their respective Governments have been engaged in talks in New Delhi, Peking and Rangoon. These talks have now concluded. The report submitted to my Government by their officials will be laid before Parliament.

7. My Government have welcomed the emergence of many independent countries in the continent of Africa to full statehood and their admission as full members in the United Nations. This awakening of Africa and the emergence of many sovereign republics is a matter of gratification to us. We welcome especially their declarations to remain unaligned and not to become involved in the cold war conflict. This constitutes a welcome vindication, on merits, of the policy consistently followed by my Government in regard to international relations.

8. The situation in the Congo continues to cause my Government deep concern, involving as it does

the freedom and integrity of this recently liberated country, the progress and development of the African continent itself, as well as both the prestige and potency of the United Nations as an instrument for settling international problems and the protection of the weak against aggressive countries. The pressure of Belgian arms, military and semi-military personnel, and their aid to some of the rival groups in the Congo, in defiance of reiterated decisions of the United Nations, are the main disturbing factors in the Congo situation.

9. My Government will continue to follow a policy based upon their dedication to the purposes of the United Nations and their desire to see the Congolese people in the full enjoyment of their newly won freedom. To this end, my Government have consistently urged the withdrawal of the Belgians, the release of political personalities and more particularly those who have parliamentary immunities, the neutralization of factional forces and armed groups, and the summoning of Parliament and the restoration of constitutional authority.

10. Nearer our own country, in Laos also, a situation has developed that causes grave concern. My Government continue to use their best endeavours for the reactivation of the international Commission with the consent and authority of all concerned, to prevent further deterioration of the situation. Spread of conflict there might have serious repercussions in Asia and the world, and it is the policy of my Government to endeavour to avert it.

11. Goa continues to be under the colonial domination of Portugal. My Government stand committed to the peaceful liberation of this part of India where a decadent colonialism still survives.

12. India's relations with her neighbours and other countries have continued to be peaceful. My Government, firmly adhering to the policy of peaceful co-existence and good neighbourliness, seek to promote these relations without becoming entangled in military alliances with one country or another.

13. To promote goodwill, there have been exchanges of visits with other countries. I visited the Soviet Union to return the courtesy of the visit of the President of the Union of Soviet Socialist Republics to India. I am grateful for the warm welcome which the President, his Government and the people of his country extended to me. The Vice-President visited the United States of America and France.

14. My Prime Minister paid visits to the United Arab Republic, Lebanon, Turkey and Pakistan. Other Ministers and some special representatives of Government have visited various countries either on missions of goodwill or for definite purposes. These countries include Ceylon, Mexico, the countries of Western and Eastern Europe, Ethiopia, Nigeria, Ghana and the Mongolian People's Republic.

15. Diplomatic representation was established last year with the Republics of Uruguay, Paraguay, the Congo and the Malagasy Republic.

16. My Government welcomed the emergence of Cyprus as an independent Republic, thus terminating the long period of colonial domination.

17. Her Majesty Queen Elizabeth II and His Royal Highness the Prince Philip, Duke of Edinburgh, kindly accepted my invitation to visit India. We have been happy to have them with us, and they are the honoured and welcome guests not only of myself, but of my Government and our people.

18. We have also had the privilege of welcoming to our country Their

Imperial Highnesses the Crown Prince and Princess of Japan, representing His Imperial Majesty the Emperor of Japan, Mr. Khrushchev, Prime Minister of the Soviet Union, His Majesty the King of Nepal, President Nasser of the United Arab Republic, President Soekarno of Indonesia, President Sekou Toure of Guinea, Professor Theodore Heuss, former President of the Federal Republic of Germany, Vice-President Macapagal of the Philippines, and the Prime Ministers of China, Burma, Poland, Nepal and Ceylon. We are also happy to receive Their Highnesses the Maharajas of Bhutan and Sikkim as our distinguished guests. The visits of all these high dignitaries have been a great honour to us.

19. The main issue before the world today is that of disarmament. My Government have persevered on every occasion, more particularly in the United Nations, to assist to formulate a basis of agreement among nations, more especially among the Great Powers, in this regard. To this end, my Government have placed proposals before the General Assembly of the United Nations, the purpose of which is that disarmament negotiations should be definitely directed to the outlawing of war as an instrument for settling disputes between countries.

20. The Union of South Africa persists, much to our regret and in spite of every effort that we make, to discriminate against her nationals of Indian origin and to build her society on the basis of total racial discrimination, that is, apartheid. The disregard of human dignity, the violation of human rights and the policy and practice of apartheid have shocked the world more than ever before.

21. The outline of the Third Five Year Plan has been completed by the Planning Commission with the co-operation of the State Governments and has been approved in principle by the National Development Council.

[The President.]

As soon as the Draft Report is ready, it will be placed again before the National Development Council, and later before Parliament.

22. The national income for 1959-60 is estimated to be Rs. 12,210 crores at 1952-53 prices, as compared with Rs. 10,920 crores in 1955-56. The annual rate of increase has not been as much as we had hoped. This was due to severe setbacks suffered by agriculture in 1957-58 and 1959-60. This year's crops, however, are expected to be good, and industrial production is rapidly rising.

23. Price levels have registered a rise of about 6 per cent. as compared to the previous year. Various measures that my Government have taken have checked this rise and, in some cases, such as cloth, prices have shown a downward movement because of Government action. In spite of the difficulties encountered and the decline in our foreign exchange reserves, the outlook, both in agriculture and industry, is definitely promising.

24. Panchayati Raj, or village democracy, has made rapid strides. My Government hope that before the end of 1961, Panchayati Raj institutions would have been introduced in all the States. An elaborate programme for the training of non-officials to help these institutions efficiently, has been inaugurated. Service Co-operatives have increased their membership by approximately 18 million and are expected to disburse loans to the extent of 190 crores of rupees.

25. Agricultural production has again shown definite improvement in 1960-61. The production of Kharif cereals in 1960-61 is now estimated to be more than two million tons higher than that in 1959-60, and it is expected to be higher than even in 1958-59 when our production figure was the highest on record.

The prospects of the Rabi crop are also bright. On the whole, 1960-61 may turn out to be a very good year from the point of view of agricultural production. The increase in internal production, along with the measures taken by my Government to build up substantial reserve stocks, has already brought about a healthy trend in foodgrain prices. The targets of minor irrigation and seed multiplication farms, laid down in the Second Five Year Plan, are expected to be realised almost fully. Intensive cultivation is being encouraged throughout the country, and, more especially, in selected areas. Under the Third Five Year Plan, agricultural development is being given a high priority, so as to provide a strong base for the economic development of the country. The aim is to achieve self-sufficiency in foodgrains, and to increase considerably other forms of agricultural production.

26. Industrial output has risen, in some cases, spectacularly. For the first ten months of 1960, the production index was 167 as against 149 for the corresponding period of the previous year. The three steel plants in the public sector have been almost completed and are now in progressive production. The manufacture of industrial machinery and machine tools has made satisfactory progress. New sources of oil have been discovered, notably in Ankleshwar in Gujarat and in Sibsagar in Assam. It is expected that trial production will commence this year. Work on two refineries is proceeding, and a third refinery is also going to be established.

27. The prospects of the use of atomic energy for industrial purposes, as well as for medical and agricultural uses, have advanced by the inauguration of the third reactor, the Canada-Indian reactor, which came into operation recently.

28. Among multi-purpose river valley projects, the Chambal River Project, the Gandhi Sagar Dam and the Kotah Barrage were inaugurated, and two of the five units of 90,000 kilowatts each have been commissioned at Bhakra. The remaining three units are likely to be commissioned in the course of the next few months.

29. Labour relations, apart from the recent regrettable strike by Government employees, have improved. The Code of Discipline has exercised a healthy influence, and there is an appreciable fall in the number of days lost. The Employees' State Insurance Scheme has been extended to further areas to cover about 15.8 lakh factory workers. Tripartite wage boards have already dealt with major industries of cotton textiles, cement and sugar and have been set up for jute and tea plantations. Pilot schemes for workers' participation in management have been introduced in some industrial units.

30. Progress has been made in regard to the introduction of Hindi in the administration. A Central Hindi Directorate has been constituted to carry out the decisions of Government regarding the development and propagation of Hindi.

31. As Members of Parliament are aware, in July last my Government decided in consultation with the Naga leaders to constitute a separate State of Nagaland within the Indian Union. As a first step, I have promulgated a Regulation under which representatives have been elected to an Interim Body to assist and advise the Governor in the administration of Nagaland during the transitional period. My Government are determined to put down the hostile elements which are creating so much hardship and suffering for the people there.

32. A statement of the estimated receipts and expenditure of the Government of India for the financial year 1981-82 will, as usual, be laid before you.

33. Two Ordinances, namely, "The U.P. Sugarcane Cess (Validation)

Ordinance" and "The Banking Companies (Amendment) Ordinance", have been promulgated since the last Session of Parliament.

34. Members of Parliament, since I addressed you last, your two Houses have passed 67 Bills. There are 16 Bills pending before you from the last session. My Government will take steps to seek the passage of these Bills during this session.

35. My Government propose to take appropriate steps for the convening of a joint session of Parliament for the consideration of the Dowry Prohibition Bill in regard to which the two Houses have differed in some respects.

36. My Government will place before you the following Bills, among others, for your consideration:—

1. The Income-Tax (Amendment) Bill.
2. The Extradition Bill.
3. The Indian Patents and Design Bill.
4. The Essential Commodities (Amendment) Bill.
5. The Sugar Export Promotion (Amendment) Bill.
6. The Narcotics Bill.
7. The Apprenticeship Training Bill.
8. The Himachal Pradesh Abolition of Big Landed Estates and Land Reforms (Amendment) Bill.

37. Members of Parliament, I have drawn your attention to some of the main events and achievements, for the past year. I have also projected before you my Government's programme for the coming year. I have drawn your attention to the great tasks and burdens that are in front of us all. I have no doubt that these will engage your dedicated attention. Your understanding, vigilance and

[The President.]

co-operation in respect of the many problems of our economic planning, our defence, world peace and the struggle of still dependent peoples, will, I feel sure, be available to my Government and help to reassure our people. The resources of our country and the qualities of our people, stand engaged in the historic and tremendous tasks of national reconstruction and progress that are part of our destiny.

38. My Government will constantly endeavour to initiate and promote efforts and schemes to shorten the time between their decisions on policies and the implementation thereof. They will seek to enable our democracy to share and participate at all levels in the great economic and social developments that must progress, if we are to survive as an independent nation with dignity and a sense of fruitful function. The unity and the social well-being of our entire people, the rapid progress to a democratic and socialist society, wherein changes must be timely and progress grow from more to more, must be attained peacefully and by consent.

39. Members of Parliament, I now bid you to your arduous labours and wish you success in them. I am confident that wisdom and tolerance and the spirit of co-operative endeavour will be your guide. May your labours yield a rich harvest and thus advance our country and people and the world which we are all pledged to serve.

—
12.16½ hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following eleven Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 5th December, 1960:—

(1) The Appropriation (Railways No. 5 Bill, 1960.

- (2) The Appropriation (No. 5) Bill, 1960.
- (3) The Indian Post Office (Amendment) Bill, 1960.
- (4) The Tripura Excise Law (Repeal) Bill, 1960.
- (5) The Railway Passenger Fares (Amendment) Bill, 1960.
- (6) The Indian Tariff (Amendment) Bill, 1960.
- (7) The Code of Criminal Procedure (Amendment) Bill, 1960.
- (8) The British Statutes (Application to India) Repeal Bill, 1960.
- (9) The Repealing and Amending Bill, 1960.
- (10) The Prevention of Cruelty to Animals Bill, 1960.
- (11) The Children Bill, 1960.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 5th December, 1960:—

- (1) The Employees' Provident Fund (Amendment) Bill, 1960.
- (2) The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
- (3) The Mahendra Partap Singh Estates (Repeal) Bill, 1960.
- (4) The Motor Vehicles (Second Amendment) Bill, 1960.
- (5) The Preventive Detention (Continuance) Bill, 1960.
- (6) The Forward Contracts (Regulation) Amendment Bill, 1960.
- (7) The Preference Shares (Regulation of Dividends) Bill, 1960.
- (8) The Acquired Territories (Merger) Bill, 1960.

(9) The Companies (Amendment) Bill, 1960.

(10) The Constitution (Ninth Amendment) Bill, 1960.

(11) The Industrial Finance Corporation (Amendment) Bill, 1960.

Mr. Speaker: I am sure we have the Chinese version with us. We can have our own translation.

Shri Jawaharlal Nehru: Our translation would not become the official Chinese translation. There is a full translation here given by them. I suppose the changes are likely to be minor, somewhat verbal. There cannot be major changes.

श्री जवाहरलाल नेहरू (फिरोजाबाद) : यह रिपोर्ट अंग्रेजी में लिखी गई है या हिन्दी में लिखी गई है ?

श्री जवाहरलाल नेहरू : अंग्रेजी में लिखी गई है।

ए. मननीर सरद्दी : हिन्दी में लिखी जानी चाहिए थी।

Shri Goray: I wanted to point out that it has been given out in the Press so far as our relations with Bhutan are concerned, when the Prime Minister of China was here, they gave one version to the press and in their own version they said that they have no objection to India having proper relations with Bhutan which again means, one does not know. The same thing may happen again.

Mr. Speaker: We are going beyond the scope of this. It is only placing on the Table of the House. I am sure the Government will see if there are any mistakes according to us.

Shri Jawaharlal Nehru: We cannot find any mistakes. We have got their own translation. Who are we to correct it? If they want to correct it, they can do so. It is a fat book. It is not a small document.

Mr. Speaker: Very well.

Shri Hem Barua Gauhati: May I submit that Shri Goray.....

Mr. Speaker: There is no discussion. On that day, we will take it up.

12.19 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE OFFICIALS OF THE GOVERNMENTS OF INDIA AND CHINA ON BOUNDARY QUESTION.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, I beg to lay on the Table a copy of the Report of the officials of the Government of India and the People's Republic of China on the Boundary Question.

May I say a few words more? This Report consists really of two reports, one report by the officials of the Government of India and the other report by the officials of the People's Republic of China. The latter report, as Members might notice, was originally in Chinese. The translation of it into the English language was also given to us by the Chinese officials and it was marked as unofficial, the official text being in Chinese. I would like to state that when we informed the Chinese Government that we are Placing these Reports, according to our custom, before Parliament, they drew our attention to the fact that the English translation was unofficial and that they were revising it carefully and there might be some verbal changes made in the revised translation perhaps. I thought I might bring this matter to the notice of the House.

Shri Goray (Poona): This report may have to be discussed in Parliament and if we discuss this report, the Chinese may very well say that we have discussed the unofficial version. What do we do?

ACCIDENT IN JAMBAD SELECTED COLLIERY

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, I beg to lay on the Table a copy of a statement on the accident that took place on Jambad Selected Colliery on the 23rd January, 1961. [See Appendix I annexure No. 1].

ORDINANCES PROMULGATED BY THE PRESIDENT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to lay on the Table, under provisions of Article 123(2)(a) of the Constitution, a copy of each of the following Ordinances promulgated by the President since the termination of the Twelfth Session of Second Lok Sabha:—

- (i) The U.P. Sugarcane Cess (Validation) Ordinance, 1961 (No. 1 of 1961). [Placed in Library. See No. LT-2596/51].
- (ii) The Banking Companies (Amendment) Ordinance, 1961 (No. 2 of 1961). Placed in Library. See No. LT-2597/61].

12.21 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1960-61

STATEMENT

The Minister of Finance (Shri Morarji Desai): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.

12.24 hrs.

RESIGNATION BY MEMBER

Mr. Speaker: I have to inform the House that Shrimati Sucheta Kripalani, an elected Member from the New Delhi Constituency, has resigned her seat in Lok Sabha with effect from the 24th January, 1961.

An Hon. Member: So late?

Mr. Speaker: So long as she was a Member of the House, all of us appreciated her valuable service and her contributions to the debates here.

12.21³ hrs.

MATERNITY BENEFIT BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

Dr. Sushila Nayar (Jhansi): I beg to move that the time appointed for the presentation of the Report of the Joint Committee on the Bill to regulate the employment of women in certain establishments for certain period before and after child-birth and to provide for payment of maternity benefit to them, be extended up to the 17th February, 1961.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to regulate the employment of women in certain establishments for certain periods before and after child-birth and to provide for payment of maternity benefit to them, be extended upto the 17th February, 1961."

The motion was adopted.

12.22½ hrs.

INSURANCE (AMENDMENT) *BILL

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Insurance Act, 1938.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Insurance Act, 1938."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

12.24 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, February 15, 1961/Magha 26, 1882 (Saka).

Tuesday, February 14, 1961/Mogha 25, 1882 (Saka)

COLUMNS

COLUMNS

MEMBER SWORN

Shri Rajendra Pratap Singh made and subscribed the oath in Hindi and took his seat in the House.

OBITUARY REFERENCES

The Speaker made references to the passing away of Shri C.R. Iyyunni who was a member of the First Lok Sabha and Dr. Sri Krishna Sinha who was a member of the former Central Legislative Assembly and the Constituent Assembly of India.

Thereafter, members stood in silence for a short while as a mark of respect.

PRESIDENT'S ADDRESS—LAID ON THE TABLE

Secretary laid on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 14th February, 1961.

PRESIDENT'S ASSENT TO BILLS

(i) Secretary laid on the Table the following Bills passed by the Houses of Parliament during the last session and assented to by the President since the last report made to the House on the 5th December, 1960:—

- (1) The Appropriation (Railways) No. 5 Bill, 1960.
- (2) The Appropriation (No. 5) Bill, 1960.
- (3) The Indian Post Office (Amendment) Bill, 1960.
- (4) The Tripura Excise Law (Repeal) Bill, 1960.
- (5) The Railway Passenger Fares (Amendment) Bill, 1960.
- (6) The Indian Tariff Amendment Bill, 1960.
- (7) The Code of Criminal Procedure (Amendment) Bill, 1960.
- (8) The British Statutes (Application to India) Repeal Bill, 1960.
- (9) The Repealing and Amending Bill, 1960.

1

(10) The Prevention of Cruelty to Animals Bill, 1960.

1-2

(11) The Children Bill, 1960.

2-23

(ii) Secretary also laid on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following Bills passed by the Houses of Parliament during the last session and assented to by the President since the last report made to the House on the 5th December, 1960:—

23-25

- (1) The Employees' Provident Funds (Amendment) Bill, 1960.
- (2) The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
- (3) The Mahendra Partab Singh Estates (Repeal) Bill, 1960.
- (4) The Motor Vehicles (Second Amendment) Bill, 1960.
- (5) The Preventive Detention (Continuance) Bill, 1960.
- (6) The Forward Contracts (Regulation) Amendment Bill, 1960.
- (7) The Preference Shares (Regulation of Dividends) Bill, 1960.
- (8) The Acquired Territories (Merger) Bill, 1960.
- (9) The Companies (Amendment) Bill, 1960.
- (10) The Constitution (Ninth Amendment) Bill, 1960.
- (11) The Industrial Finance Corporation (Amendment) Bill, 1960.

PAPERS LAID ON THE TABLE 25-27

- (1) A copy of the Report of the Officials of the Government of India and the People's Republic of China on the Boundary Question.

PAPERS LAID ON THE
TABLE—contd.

COLUMNS

COLUMNS

(2) A copy of a statement on the accident that took place in Jambad Selected Colliery on the 23rd January, 1961.

(3) A copy of each of the following Ordinances promulgated by the President since the termination of the Twelfth Session of Second Lok Sabha, under the provisions of Article 123(2) (a) of the Constitution:—

(i) The U. P. Sugarcane Cess (Validation) Ordinance, 1961 (No. 1 of 1961).

(ii) The Banking Companies (Amendment) Ordinance 1961 (No. 2 of 1961).

STATEMENT REGARDING SUPPLEMENTARY DEMANDS FOR GRANTS FOR 1960-61

27

The Minister of Finance (Shri Morarji Desai) presented a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.

RESIGNATION OF MEMBER

28

The Speaker informed Lok Sabha that Shrimati Sucheta Kripalani had resigned her seat in Lok Sabha with effect from the 24th January, 1961.

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

28

Dr. Sushila Nayar moved that the time appointed for the presentation of the Report of the Joint Committee on the Maternity Benefit Bill, 1960, be extended up to the 17th February, 1961. The motion was adopted.

BILL—INTRODUCED

29—30

The Insurance (Amendment) Bill, 1961.

AGENDA FOR WEDNESDAY, FEBRUARY 15, 1961, MAGHA 26, 1882 (SAKA)

Presentation of statement re: Supplementary Demands for Grants (Railways), 1960-61, and Presentation of the Budget (Railways) 1961-62.